

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/66(CHE)2024

NAME OF THE PETITIONER : Nivaya Resources Pvt Ltd

NAME OF THE RESPONDENT(S) : Adam & Coal Resources Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Rishi Nandhan appears for the Applicant. Ld. Counsel Mr.Mr.Rahul Vivek appears for the Respondent.

Ld. Counsel for the Applicant is directed to serve copy of the application to the respondent and file AOS. Respondent is directed to file reply within **two weeks** Rejoinder, if any, be filed within **a week** later.

Case is posted for hearing on **02.07.2024**.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)